

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 320
CP-63(ND)/2008

IN THE MATTER OF:

Bootmart NV.	Petitioner/Applicant
Vs.		
M/s Agya Boortmarlt Pvt. Ltd. & Ors.	Respondent

Order under Section 397/398

Order delivered on 22.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Mr. Abhishek Kumar, Ms. Garima Kaul, Adv.
For the Respondent	:	Mr. Jagdeep Anand, Adv. For R-2, 3 & 7

ORDER

In compliance with the order dated 11.09.2023, the parties have uploaded the pleadings.

List the matter **on 03.06.2024** for physical hearing.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay